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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

AT ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
147/16	181/17	Hearing	391 394	Wilderness Lodge Pvt. Ltd.

SL.NO. NAME (IN CAPITAL) DESIGNATION
&
PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

- 1) Prashant Baliyan Advocate for petitioner Prashant
2. SPT. P. John SPT. Legat Advocate for petitioner PA
- 3) Prema Hatti C.G.C Advocate for R.O.C PA

Counsel for petitioner is present. AOL is present. Mrs. Prema Hatti, Counsel for ROC/RD is present. AOL requested time to submit written objections for the Scheme.

List it on 20.03.2017.

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MEMBER (J)

8/3
MEMBER (T)